

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.523 of 2002
IN
O.A. No.1662 of 2001

New Delhi, this the 11th day of March, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri A.P. Nagrath, Member (A)

R.K. Bhardwaj,
S/o Shri S.S. Bhardwaj
R/o E-31, Greater Kailash Enclave-I,
New Delhi - 110048.

....Applicant
(By Advocate : Shri T.D. Yadav)

Versus

1. Mrs. Shailaja Chandra
Chief Secretary, Players Building,
Delhi Sachivalaya,
New Delhi.
2. Mrs. Sindhu Shri Khullar
Principal Sec. Cum Commissioner Transport,
5/9, Under Hill Road,
New Delhi-110007.

....Respondents
(By Advocate : Shri K.K. Sharma for Shri Vijay
Pandita)

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman :

Learned counsel for the applicant does not
press the present Contempt Petition.

2. Contempt Petition is dismissed as withdrawn.
3. In the face of this statement, Rule is
discharged.

anp
(A.P. Nagrath)
Member (A)

VSA
(V.S. Aggarwal)
Chairman

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